



2026:AHC:18108

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 400 of 2026

Prem Prakash Singh

.....Petitioner(s)

Versus

High Court At Judicature At Allahabad And 2
Others

.....Respondent(s)

Counsel for Petitioner(s)	: Prateek Kumar Mishra, Rameshwar Tiwari, Shrey Singh
Counsel for Respondent(s)	: Anish Kumar Sinha, Arvind Srivastava Iii, Ashish Mishra

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Shrey Singh, learned counsel for the writ petitioner, Sri Rahul Srivastava for Respondent no.1 and 2 and Sri Arvind Kumar for Respondent no.3.

2. Present petition has been preferred seeking the following reliefs:-

"I. Issue a writ, order or direction in the nature of Certiorari quashing the promotion order dated 16.10.2019 passed by respondent no. 2 promoting the respondent no. 3.

II. Issue a writ, order or direction in the nature of mandamus to correct the status of seniority of petitioner.

III. Issue a writ, order or direction in the nature of mandamus to grant subsequent benefit post correction of seniority."

3. Learned counsel for the respondents has raised an objection regarding maintainability of the petition being hopelessly barred by limitation, as the promotion order is dated 16.10.2019 of the third respondent is the subject matter of challenge by means of the present petition. On a pointed query being raised to the learned counsel for the writ petitioner as to what is the reason approaching the Court after enormous delay, counsel for the writ petitioner has invited attention of the Court towards para-33, which reads as under:-

"That the petitioner has given a representation venting his grievance in the office of respondent no. 2 but his junior officials never let it reach respondent no. 2."

4. A bare look of the said paragraph would reveal that there is no explanation worth consideration showing the enormous delay of more than six years. Unfortunately, the promotion order is also not annexed.

5. Accordingly, interference is declined.

6. The writ petition is **dismissed**.

January 27, 2026

N.S.Rathour

(Vikas Budhwar,J.)